

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5647/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PRAMOD KUMAR SHARMA & ORS.

Respondent(s)

Date : 25-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. R.K. Gupta, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

Mr. Ajeet Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official translation
be processed as per rules.

Respondent Nos.1 and 2 have filed counter affidavit.

Respondent No.3 has expired. Ld. Counsel for the
petitioner to take appropriate steps in this regard within four
weeks.

List again on 5.12.2019.

ANIL LAXMAN PANSARE
Registrar